

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES**

LOK SABHA

**STARRED QUESTION NO. *229
TO BE ANSWERED ON 02.08.2016**

Residential Schools for Physically and Mentally Challenged Children

***229. SHRI UDAY PRATAP SINGH:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has received proposals for opening of residential schools for physically and mentally challenged and destitute children in the country including Madhya Pradesh, and if so, the details thereof during the last three years and the current year, State-wise;
- (b) whether the Government has considered the said proposals and if so, the details and present status thereof, Statewise; and
- (c) the time by which funds are likely to be released and new schools opened for such children?

ANSWER

MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT

(SHRI THAAWAR CHAND GEHLOT)

- (a) to (c) A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (c) of Lok Sabha Starred Question No. 229 for 02.08.2016 asked by Shri Uday Pratap Singh regarding Residential Schools for Physically and Mentally Challenged Children.

(a) to (c) No, Sir. As per entry No. 9 of the Seventh Schedule of the Constitution of India, "Relief of the disabled" figures in the State List. However, the Government supplements the efforts of the State Governments through its various schemes/programmes.

The Department is implementing a scheme namely Deendayal Disabled Rehabilitation Scheme(DDRS) under which the Central Government provides financial assistance in the form of grant-in-aid to Non-Governmental Organizations (NGOs) working for welfare of Persons with Disabilities (PwDs), all over the country including the State of Madhya Pradesh.

The number of proposals of NGOs for Special Schools for grant in aid under DDRS received during the last three years and current year, state-wise is at **Annexure.**

Details in respect of State of Madhya Pradesh are as under:-

Sr. No.	Year	No. of Proposals received	No. of proposals recommended*	Amount (Rs.in lakh)
1	2013-14	10	7	47.49
2	2014-15	14	12	109.88
3	2015-16	18	16	75.89
4	2016-17 (till date)	1	5	17.64
	Total	43	40	250.90

*Proposals recommended also include remaining proposals of previous year also.

Consideration of proposals of NGOs received with State Government Recommendation for grant in aid under the provisions of DDRS is a continuous process and no time-limit can be fixed.

Statement referred reply to part (a) to (c) of Lok Sabha Starred Question No. 229 regarding Residential Schools for Physically and Mentally Challenged Children for answer on 02.08.2016

Annexure

Rs. in lakhs

S.No.	Name of State	2013-14			2014-15			2015-16			2016-17 (28.07.2016)			Total		
		Number of Proposals received	No. of Spl. School assisted	Amount released	Number of Proposals received	No. of Spl. School assisted	Amount released	Number of Proposals received	No. of Spl. School assisted	Amount released	Number of Proposals received (1+4+7+10)	No. of Spl. School assisted (2+5+8+11)	Amount released (3+6+9+12)			
1	Andhra Pradesh	87	84	1429.30	61	53	809.01	71	57	747.83	3	26	174.61	222	220	3160.75
2	Andman and Nicobar	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0.00
3	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0.00
4	Assam	6	5	83.98	6	6	56.29	7	4	47.7	1	1	5.57	20	16	193.54
5	Bihar	6	6	67.91	6	3	36.26	6	5	34.89	0	4	16.09	18	18	155.15
6	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0.00
7	Chhattisgarh	7	6	83.26	7	5	20.55	7	7	37.24	0	3	7.66	21	21	148.71
8	Dadra & Nagar Haveli	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0.00
9	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0.00
10	Delhi	10	10	91.31	10	9	42.57	13	12	170.89	2	3	13.15	35	34	317.92
11	Goa	0	0	0.00	2	1	10.09	2	1	8.87	0	1	4.89	4	3	23.85
12	Gujarat	23	7	45.77	32	14	50.74	41	9	39.16	0	2	3.58	96	32	139.25
13	Haryana	11	11	83.88	18	14	81.38	18	12	53.01	5	6	22.66	52	43	240.93
14	Himachal Pradesh	5	3	17.43	5	2	4.89	5	2	5.75	4	0	0	19	7	28.07
15	Jammu & Kashmir	0	0	0.00	1	1	0.21	1	0	0	0	1	3.25	2	2	3.46
16	Jharkhand	1	0	0.00	3	1	0.77	2	1	0.41	0	0	0	6	2	1.18
17	Karnataka	44	44	437.75	12	8	65.81	11	6	66.05	1	4	25.4	68	62	595.01
18	Kerala	47	41	402.18	43	41	519.43	46	30	344.19	1	18	85.69	137	130	1351.49
19	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0.00
20	Madhya Pradesh	10	7	47.49	14	12	109.88	18	16	75.89	1	5	17.64	43	40	250.90

21	Maharashtra	70	13	100.29	72	29	162.60	76	17	90.81	4	7	24.19	222	66	377.89
22	Manipur	22	11	185.19	32	19	118.52	21	16	173.43	5	4	24.51	80	50	501.65
23	Meghalaya	1	1	15.45	7	4	23.84	7	5	28.24	0	4	23.03	15	14	90.56
24	Mizoram	1	1	2.03	3	2	23.93	3	2	11.25	1	1	6.07	8	6	43.28
25	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0.00
26	Odisha	33	29	518.64	35	30	312.00	35	33	397.32	4	8	62.22	107	100	1290.18
27	Puducherry	1	1	6.28	3	1	7.18	1	1	14.83	0	0	0	5	3	28.29
28	Punjab	4	2	10.18	13	11	120.61	13	4	37.11	0	7	28.28	30	24	196.18
29	Rajasthan	23	17	120.49	27	15	85.87	27	17	102.6	2	8	29.51	79	57	338.47
30	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0.00
31	Tamil Nadu	24	16	230.58	25	10	40.09	26	17	157.94	1	6	18.59	76	49	447.20
32	Telangana	0	0	0.00	58	56	656.84	59	48	699.64	9	8	67.05	126	112	1423.53
33	Tripura	2	2	25.14	2	2	8.44	2	1	1	1	0	0	7	5	34.58
34	Uttar Pradesh	50	50	537.63	53	38	273.31	53	41	484.36	6	7	36.92	162	136	1332.22
35	Uttarakhand	5	3	14.44	6	5	28.95	7	7	36.88	0	1	3.82	18	16	84.09
36	West Bengal	22	22	233.61	33	13	86.50	33	26	223.02	3	13	39.71	91	74	582.84
	Total	515	392	4790.21	589	405	3756.58	611	397	4090.31	54	148	744.09	1769	1342	13381.19